GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA

UNSTARRED QUESTION NO. 1112

ANSWERED ON 09.12.2025

STATUS AND PROGRESS OF PMSGMBY

1112. SHRI DIGVIJAYA SINGH SMT. JEBI MATHER HISHAM

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the percentage of the 2027 target achieved so far under the PM Surya Ghar Muft Bijli Yojana (PMSGMBY), State-wise;
- (b) whether Government has assessed reasons for the slow progress of the scheme despite higher budgetary allocations for FY 2025–26, if so, the details thereof; and
- (c) the targets to be achieved by the end of 2025 and the steps being taken to accelerate implementation?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) to (c) Against the target of covering one crore households in the residential sector with installation of rooftop solar systems under the PM Surya Ghar: Muft Bijli Yojana (PMSG: MBY), by FY 2026-27, a total of 23,96,497 households have been installed with rooftop solar systems, which is around 23.96 per cent of the target.

The PMSG: MBY is a demand driven scheme, wherein all residential consumers in the country having grid connected electricity connection of the local DISCOM can avail the benefits of the scheme by applying on the National Portal of the scheme.

The scheme is progressing well and as on 03.12.2025, a total of 53,54,099 applications have been received on the National Portal and 19,17,698 rooftop solar systems have been installed across the country covering 23,96,497 households.

Coverage of 1 crore households has been targeted upto 2026-27 including 2025-26 under the scheme and the Government has taken following steps to accelerate the implementation of the scheme across the country:

- Online process from registration to disbursal of subsidy directly into the bank account of the residential consumer through National Portal.
- Availability of collateral free loan from nationalized banks at concessional interest rate of repo-rate plus 50 bps i.e. 6% per annum for the present with tenure of 10 years.
- Simplified the regulatory approval process by waiving technical feasibility requirement and introducing auto load enhancement upto 10 kW.
- Included RESCO/ Utility led Aggregation (ULA) Models
- Net metering agreement has been made part of application in the National Portal.

- Simplified process for registration of vendors to ensure sufficient and qualified vendors are available.
- Capacity building and training programmes being conducted for creating skilled manpower.
- Creating awareness about the scheme, through awareness and outreach program such as print advertising in leading newspapers, TV commercials campaigns, Radio campaigns across FM stations including regional channels, etc., in the country.
- Regular monitoring of the progress of the scheme at different levels including with states/DISCOMs.
- Conducting regional review meetings.
- Established grievance redressal mechanism for timely resolution of grievances. A Call Centre with telephone number 15555 is operational in 12 languages.
